

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 403/252/ND/2018**

**In the matter of:**

M/s. Amarnath Ashok Kumar (P) Ltd. **....Appellant**  
Vs.  
ROC & Another. **....Respondent**

**Under Section: 252**

**Order delivered on 28.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant : Mr. L. Kumar Yadav, CS  
For the Respondent : Ms. Kusum Yadav,  
Company Prosecutor  
For the IT : Mr. Puneet Rai, St. Counsel with  
Mr. Manas Tripathi, Adv.

**ORDER**

Learned CS seeks time to file additional documents with the rejoinder to the response of Income Tax Department within two weeks. For further consideration on 03.10.2018.

**Sd/-**

Mukesh

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**